considered only in very exceptional circumstances where the company has a strong track record of exports. All cases involving investment beyond US \$ 15 million will be received in RBI and transmitted with the recommendations of the Special Committee, to the Ministry of Finance.

(c) and (d) One of the objectives of a transparent policy towards overseas investment from India through these guidelines is to give a signal that there is a qualitative change in the approach of the Govt., from one of regulator or controller to one of facilitator. Accordingly, there is no specific proposal to provide assistance from the Govt. for setting up such joint ventures, and the choice of the countries most suitable for setting up such ventures is also left to the entrepreneurs, to be based on their strategic and commercial interest as also business requirements.

(e) Does not arise.

Ranjit and Janpath Hotels

4011. SHRI MOHAN RAWALE : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government propose to re-build ITDC hotels such as Lodhi, Ranjit and Janpath;

(b) if so, the details thereof; and

(c) by when the said project is likely to commence and completed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) Proposals for the reconstruction of Lodhi, Ranjit and Janpath Hotels in a phased manner are under the consideration of ITDC management.

(c) Subject to necessary clearances from various agencies, the Lodhi Hotel project is proposed to be taken up for implementation during 1996-97, and is slated to be completed by the year 2000.

De-Canalisation of Urea Import

4012. SHRI M.V.V.S. MURTHY :

SHRI DEVENDRA PRASAD YADAV :

SHRI RAJESH KUMAR :

SHRI SULTAN SALAHUDDIN OWAISI :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Ministry of Chemicals and Fertilizers have any difference of opinion with his Ministry in regard to de-canalisation of urea import;

(b) if so, the details thereof; and

(c) the steps taken by the Government to settle the issue?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (c) An Inter-Ministerial Group has been constituted with the representatives from Ministry of Commerce, Deptt. of Fertilizers, Deptt. of Economic Affairs and Director General of Foreign Trade (DGFT) to consider certain aspects relating to the import of urea. Its recommendations are yet to be received by the Government.

International Fund for Agriculture Development

4013. SHRI N.J. RATHVA : Will the Minister of FINANCE be pleased to state :

(a) whether International Fund for Agriculture Development (IFAD) has been given permission to implement any project in the country particularly in Gujarat for giving financial assistance to the persons living below poverty line especially in the tribal areas till date;

(b) if so, the details thereof, State-wise; and

(c) the number of persons particularly from tribal areas likely to be benefited every year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) to (c) There is at present no project with assistance from International Fund for Agriculture Development (IFAD) which is being implemented in Gujarat. However, there is a project in the pipeline named as the National Women's Development and Empowerment Project which is presently under preparation. The details of this project are expected to be finalised during the current financial year. Gujarat is likely to be one of the six participating States in this project.

In addition, the following IFAD assisted projects are under implementation in different States :-

| | Projects | Loan Amount | Date of |
|----|--------------------------|-------------|---------|
| | | (In \$ m) | signing |
| 1. | Orissa Tribal Developme | nt 12.2 | 4.2.88 |
| 2. | Tamil Nadu Women's | | |
| | Development | 17.0 | 30.5.89 |
| 3. | Andhra Pradesh Tribal | | |
| | Development | 20.0 | 15.5.91 |
| 4. | Maharashtra Rural Credit | 29.2 | 1.6.93 |
| 5. | Andhra Pradesh Participa | atory | |
| | Tribal Development | 26.71 | 13.5.94 |
| 6. | Mewat Area Development | t 15.00 | 29.5.95 |